

Central Administrative Tribunal
Allahabad Bench, Allahabad
Original Application No. 126/95

this the 24th day of May, 2002

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON'BLE MR. C.S. CHADDHA, AM

Mange Ram son of Sri !!! NIL at present
posted as Postal Assistant , Head Post Office,
Saharanpur.

...Applicant

By Advocate: M.K. Upadhyay

Versus

1. Union of India, through Ministry of Post and Telegraph, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Post Master General, Dehradun Region, Dehradun.
4. Sr. Supdt. of Post Offices, Saharanpur, Division, Saharanpur.
6. T.R. Yadav, Accountant at Roorkee, ~~POP~~ HQ.

...Respondents

By Advocate: Sri S.K. Om B/h for Sri S. Srivastava.

ORDER (ORAL)

We have heard Sri M.K. Upadhyay for applicant and Sri S.K. Om B/h for Km. S. Srivastava.

2. By this O.A. under section 19 of the AT Act, 1985 the applicant has challenged the order dated 16.11.1992 by which applicant was reverted from the post of Accountant to his original post of Postal Assistant. The order contains that the applicant was junior most. He was allowed officiating charge . It is not dispute d that he was not selected on merits for promotion to the post of Accountant. Respondents have also followed the rules of last come first go. As the applicant happen to be the junior most, he has been reverted from the post of Accountant to his original post. In the circumstances we do not find any illegality in the order. O.A. is accordingly dismissed without

~~order~~ as to costs.

Chattarjee
MEMBER (A)

R S
VICE CHAIRMAN

ALLAHABAD: DATED: 24.5.2002

HLS/-